

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2338
ANSWERED ON:13.03.2006
REVIVAL OF CEMENT FACTORIES
Choudhary Shri Nikhil Kumar

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has any proposal to restart those Cement factories, under Cement Corporation of India and the Bharat Ophthalmic Glass Limited, which are going to be sold as per the decision taken by the Board for Reconstruction of Public Sector Enterprises;
- (b) if so, whether the Government has any proposal for rehabilitation of employees; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SMT. KANTI SINGH)

(a) On the directions of Board for Industrial and Financial Reconstruction (BIFR), a Draft Rehabilitation Scheme (DRS) for Cement Corporation of India Ltd. (CCI) has been prepared by the Operating Agency, namely the Industrial Finance Corporation of India Ltd. (IFCI). The DRS, inter-alia, proposes closure and assets sale of seven non-operating plants and utilization of funds so generated for revival of CCI including improvement in functioning of the three functional plants. The Board for Reconstruction of Public Sector Enterprises (BRPSE) has given its recommendations on the DRS.

BRPSE has recommended closure of Bharat Ophthalmic Glass Limited (BOGL) by offering benefits under Voluntary Separation Scheme (VSS) to employees and thereafter winding up the company as decided by the BIFR.

(b) & (c): The existing employees of the plants/company proposed to be closed/wound up will get the benefit under VSS in terms of guidelines of the Department of Public Enterprises after a final decision is taken in this regard. They will also be eligible for coverage under the Counselling Retraining and Redeployment Scheme (CRR) of the Department of Public Enterprises of this Ministry.